

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/32603/2024	SUBRAT KUMAR DAS VS M/S. BASERA DESIGN PVT LTD.	ABHISHEK PATNAIK VS	// ()	AOR20220003615C202400002
2	D-BLAPL/22753/2024	SUSHANTA BANCHHOR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LAIKERA /41 /2023 ()	
3	D-BLAPL/22755/2024	PRADEEP MAHARANA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 ()	
4	D-BLAPL/22756/2024	PATITA SETHI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	/ /0 ()	
5	D-BLAPL/22758/2024	PIDUGU BHARATH VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /119 /2022 ()	AOD20220004505C202400019
6	D-BLAPL/22760/2024	MUKESH SUNA VS STATE OF ODISHA	RAKESH BEHERA VS	LARAMBA /53 /2021 ()	
7	D-BLAPL/22762/2024 BLAPL/7608/2024	DINESH BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /148 /2024 A.D.J.,PADAMPUR(Bargarh ) Spl/0000038/2024	
8	D-BLAPL/22763/2024	TUKULA @ GOPINATH ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /232 /2020 ()	
9	D-BLAPL/22767/2024	GHANASHYAM BHUE @ GHANASHYAMA BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /223 /2022 ()	
10	D-BLAPL/22773/2024	SURYAKANTA MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /182 /2021 ()	
11	D-BLAPL/22774/2024	D. SANATAN DORA VS STATE OF ODISHA	BHARATI DASH VS	DIGAPAHANDI /97 /2024 ()	

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12	D-BLAPL/22776/2024	ARUN @ MUNA NAIK VS STATE OF ODISHA	SARTHAK MISHRA VS	BHANJANAGAR /574 /2024 () //	
13	D-BLAPL/22779/2024	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /381 /2024 () //	
14	D-BLAPL/22781/2024	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	KHANDAGIRI P.S. /491 /2022 () //	
15	D-BLAPL/22783/2024	SIPUN @ RAKESH DEHURY @ DEHURI VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /125 /2024 () //	
16	D-BLAPL/22788/2024	ISWAR RAJGOND VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /52 /2024 () //	
17	D-BLAPL/22789/2024	SIBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KODINGA /94 /2023 () //	
18	D-BLAPL/22791/2024	BABI DAS @ BABBY DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BANAPUR P.S. /159 /2024 () //	
19	D-BLAPL/22795/2024	DEV KUMAR SAMANTRAY @ DIPTIMAYA SAMANT VS STATE OF ODISHA	MANORANJAN DALAI VS	JHIRPANI P.S. /68 /2024 () //	
20	D-BLAPL/22796/2024	PRABIN BALIRAM LOKHANDE VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /527 /2023 () //	
21	D-BLAPL/22797/2024	PRABIN BALIRAM LOKHANDE VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAGODA P.S. /169 /2023 () //	
22	D-BLAPL/22798/2024	MANGU MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	MOTU /55 /2020 () //	
23	D-BLAPL/22802/2024	MANMOHAN PADHAN	BHABANI SHANKAR DASPARIDA	BOLANGIR TOWN /485 /2024	

## ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22804/2024	PRAFULLA BEHERA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22807/2024	SUNIL DIGAL	SURYAKANTA DWIBEDI	PHIRINGIA /153 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22809/2024	JUDHISTIRA LENKA	AMLAN SHAKTI PAUL	BALANGA /68 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22814/2024	RAHIL SAHA	AMLAN SHAKTI PAUL	BALANGA /68 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22816/2024	SHAKTIDHARA MAHARANA	PRASANTA KUMAR NANDA	BADAGODA P.S. /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22819/2024	ASHUTOS PARIDA	DR. SUSANT KUMAR KANUNGO	BIRIDI PS /194 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22830/2024	SUMAN NAYAK	PARTHA SARATHI DAS	KABISURYANAGAR /442 /2023	AOD20240000364C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22832/2024	DIBAKAR RANA	SATYABRATA PANDA	KANTAMAL /14 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22838/2024	MOHAMMAD SOYAB	SATYABRATA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22842/2024	SABYASACHI BISSOI	RAJIB LOCHAN PATTNAIK	TENTULIKHUNTI /62 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22844/2024	MANOJ PARIDA	MANAS KUMAR CHAND	/ /0	AOR20220001618C202400195
		VS	VS	()	

**ORISSA HIGH COURT**

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35	D-BLAPL/22845/2024	STATE OF ODISHA SIDHANTA @ PARAMBRAMHA NAIK VS	RAJIB LOCHAN PATTNAIK VS	// DASPALLA /155 /2024 ()	
36	D-BLAPL/22846/2024	STATE OF ODISHA MILU@LIPSITA BEHERA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /512 /2024 ()	AOR20220001618C202400196
37	D-BLAPL/22853/2024	STATE OF ODISHA NAKKA VENUGOPAL VS	SHYAM MANOHAR VS	// KALIMELA /122 /2023 ()	
38	D-BLAPL/22855/2024	STATE OF ODISHA SANKAR SETHY VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /169 /2024 ()	
39	D-BLAPL/22858/2024	STATE OF ODISHA SURAJ DASH @ SURAJ KUMAR DASH VS	SAROJ KUMAR DASH VS	// AIR FIELD P.S. /275 /2023 ()	
40	D-BLAPL/22859/2024	STATE OF ODISHA RAJENDRA KUMAR DAKUA @ RAJU VS	AMITAV TRIPATHY VS	// NAYAGARH /188 /2024 ()	
41	D-BLAPL/22861/2024	STATE OF ODISHA MOHSIN KHAN @ MOSIM KHAN VS	CHEERA RANJAN SATAPATHY VS	// SALIPUR /122 /2024 ()	
42	D-BLAPL/22862/2024	STATE OF ODISHA SK. SULTAN VS	SUDHANSU SEKHAR DASH VS	// //0 ()	
43	D-BLAPL/22864/2024	STATE OF ODISHA MD. ZEESHAN AHMED @MD.ZEESHAN AHMAD VS	SUDHANSU SEKHAR DASH VS	// //0 ()	
44	D-BLAPL/22866/2024	STATE OF ODISHA AJAY PATRA @ BUMBA VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /527 /2023 ()	
45	D-BLAPL/22873/2024	STATE OF ODISHA KISAN BAGH VS	T.N.MURTY VS	// KORAPUT TOWN /291 /2023 ()	AOR20220002995C202400070
		STATE OF ODISHA		//	

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46	D-BLAPL/22877/2024	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	KOSAGUMUDA /147 /2023 () //	
47	D-BLAPL/22879/2024	NARAYAN CHANDRA MALLIK VS STATE OF ODISHA	SUJATA JENA VS	//0 () //	
48	D-BLAPL/22884/2024	PRAMOD BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 () //	
49	D-BLAPL/22886/2024	MAHENDRA SINGH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 () //	
50	D-BLAPL/22887/2024	BISWAJIT DAS @ BITU VS STATE OF ODISHA	SAMBIT BISWAL VS	BADAGODA P.S. /234 /2024 () //	
51	D-BLAPL/22888/2024	NRUSINGHA @ NRUSINGH DHAL VS STATE OF ODISHA	SAMBIT BISWAL VS	BADAGODA P.S. /460 /2024 () //	
52	D-BLAPL/22890/2024	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /716 /2024 () //	
53	D-BLAPL/22892/2024	PRAMOD KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /221 /2024 () //	
54	D-BLAPL/22893/2024	SANTOSH KUMAR BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /54 /2024 () //	
55	D-BLAPL/22894/2024	KIRAN BAGARTI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /601 /2020 () //	
56	D-BLAPL/22897/2024	SOMANATH BEHERA @ SONU VS STATE OF ODISHA	SATYABRATA DASH VS	DARGHA BAZAR /152 /2024 () //	
57	D-BLAPL/22914/2024	PINTU BAG	JNYANANANDA PANDA	KESINGA /99 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22918/2024	PRADEEPTA KUMAR MOHANTY @ PRADIPTA	ANIRUDHA DAS	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22919/2024	LAXMIDHARA SAHOO @ BAIDHAR SAHOO @ BAIA	DEEPAK RANJAN PARIDA	KENDRAPARA SADAR /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22920/2024	SUNIL SAHU	ANIRUDHA DAS	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/22923/2024	LOKANATH PRADHAN @ KANHA	DEEPAK RANJAN PARIDA	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22927/2024	NARESH BEHERA @ NARESH KUMAR BEHERA	USHARANI PATI	GOPALPUR /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/22929/2024	PURNA CHANDRA MALLIK	DILIP KUMAR MOHANTY	KISHORENAGAR /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/22930/2024	RAJESH KUMAR NAYAK	RAMESH AGARWAL	LINGARAJ P.S. /126 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/22932/2024	GURUCHARAN LUHURA	SATYAJEET ROUT	BARKOTE /139 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMP/32605/2024	BIJAYALAXMI DALAI@PARIDA	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/32649/2024	KUMARI MAMATA DAS	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		RANJEETA PADHIARY		//	
68	D-CMP/32663/2024	CHINMAYA DAS	BHARAT KUMAR MISHRA	/ /	AOD20240000720C202400004
		VS	VS	()	

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69	D-CMP/32793/2024	CHRISTILLA PATTANAYAK SITANSU MOULI MOHANTY VS SOUMYA PRAKASH MOHANTY	PRINCE PATNAIK VS	// // 0	
70	D-CONTC/32624/2024	JITEN KUMAR PUTHAL VS ARABINDA KUMAR PADHEE, I.A.S	ADV. VS	// 0 //	
71	D-CONTC/32642/2024	KRUSHNA GOCHHAYAT VS BINITA SENAPATI, DEO	ADV. VS	// 0 //	
72	D-CONTC/32650/2024	ANUP KUMAR PUROHIT VS DASARATHI SARABOO, OAS	ADV. VS	// 0 //	
73	D-CONTC/32667/2024	BISWANATH DAS VS RANJAN KUMAR DASH, REVENUE DIVISIONA COMMISSIONER	ADV. VS	// 0 //	
74	D-CONTC/32669/2024	PHARUK MALLIK VS RAJESH PRAVAKAR PATIL, IAS	ADV, VS	// 0 //	
75	D-CONTC/32675/2024	SANGRAM KESHARI JENA VS ABHAY, IPS	TRILOCHAN DASH VS	// 0 //	
76	D-CONTC/32687/2024	BIBHUDUTTA SATAPATHY VS SANJIB KUMAR TRIPATHY, SUPERINTENDING ENGINEER	ADV. VS	// 0 //	
77	D-CONTC/32690/2024	SUSHIL KUMAR CHOUDHURY VS RANJEET DAS, ORS	PADMANAV CHOUDHURY VS	// 0 //	
78	D-CONTC/32691/2024	B.VINOD VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //	
79	D-CONTC/32705/2024	ANNAPURNA PANDA VS PRASANTA KUMAR PANDA, ASSISTANT GENERAL MANAGER	ADV. VS	// 0 //	

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80	D-CONTC/32709/2024	BHAJAMAN MAJHI VS ASWATHY S, IAS	ADV. VS	// 0 //	
81	D-CONTC/32711/2024	BANSHIDHAR DASH VS ASWATHY S, IAS	ADV. VS	// 0 //	
82	D-CONTC/32718/2024	PRADIPTA KUMAR JAGADEV VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
83	D-CONTC/32727/2024	GOBINDA CHANDRA DAS VS BIJOY KUMAR DASH, IAS	SANJIB KHANDYATRAY VS	// 0 //	
84	D-CONTC/32741/2024	MALAYA KISHORE NAYAK VS ARUN KUMAR SARANGI, IPS	ADV. VS	// 0 //	
85	D-CONTC/32742/2024	BISWAJEET BEDAMATTA VS P.B.BURMA, RPF COMMISSIONER	ADV. VS	// 0 //	
86	D-CONTC/32745/2024	RASHMI RANJAN BEHERA VS BHABANI SHANKAR CHAYANI, DIRECTOR	ADV. VS	// 0 //	
87	D-CONTC/32751/2024	KUNI DEI VS ANU GARG, IAS	ADV. VS	// 0 //	
88	D-CONTC/32755/2024	SANKARSAN MOHANTA VS ASWATHY S, IAS	ADV. VS	// 0 //	
89	D-CONTC/32758/2024	HARIHAR DASH VS ANU GARG, IAS	ADV. VS	// 0 //	
90	D-CONTC/32766/2024	CH. GAUR RAJU ACHARY VS STATE OF ODISHA	ADV. VS	// 0 //	
91	D-CONTC/32771/2024	MAMATAMAYEE SAMAL	ADV.	//	

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		VS	VS	()	
92	D-CONTC/32775/2024	ARAVIND AGARWAL, IAS DR. UPENDRA SAHOO	ADV.	//	
		VS	VS	()	
93	D-CONTC/32777/2024	ARAVIND AGRAWAL, IAS KARTIK CHANDRA SWAIN	ADV.	//	
		VS	VS	()	
94	D-CONTC/32778/2024	V.V.YADAB, IAS KRUSHNA CHANDRA NAYAK	ADV.	//	
		VS	VS	()	
95	D-CONTC/32780/2024	ARAVIND AGRAWAL, IAS MAMATA BASTIA	ADV.	//	
		VS	VS	()	
96	D-CONTC/32790/2024	BIJAYA KUMAR SETHY, SUPERINTENDING RANJAN KUMAR MISHRA	ADV.	//	
		VS	VS	()	
97	D-CRLA/22759/2024	GAURAV SHIVAJI ISALWAR, IAS PABANA NAIK	AMIT KUMAR NATH	CHHENDIPADA /21 /2019	
		VS	VS	()	
98	D-CRLA/22780/2024	STATE OF ODISHA BABULI@DEBASISH BAIDYA	ARIJEET MISHRA	KORAPUT SADAR /90 /2017	
		VS	VS	()	
99	D-CRLA/22790/2024	STATE OF ODISHA BAIKUNTHA MOHANTY	ASHWINI KUMAR DAS	BHUBANESWAR VIGILANCE /1 /2005	
		VS	VS	()	
100	D-CRLA/22794/2024	STATE OF ODISHA(VIG.) RABINDRANATH BARIK	ASHWINI KUMAR DAS	BHUBANESWAR VIGILANCE /1 /2005	
		VS	VS	()	
101	D-CRLA/22847/2024	STATE OF ODISHA(VIG.) DEBASIS BEHERA	SUJEET KUMAR	SPL.TASK FORCE /20 /2020	
		VS	VS	()	
102	D-CRLA/22885/2024	STATE OF ODISHA RAKESH SARKAR	PRABHAT KUMAR DASH	/ /0	
		VS	VS	()	

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103	D-CRLA/22928/2024	STATE OF ODISHA SUNIL DANGUAR VS	BHARAT BHUSAN ROUTRAY VS	// BIRMITRAPUR /181 /2024 ()	
104	D-CRLMA/22926/2024	STATE OF ODISHA ASHOK KUMAR BEHERA VS	ASHOK KUMAR SARANGI VS	// / /0 ()	
105	D-CRLMC/22752/2024	STATE OF ODISHA LAXMAN KUMAR JENA VS	JAGAMOHAN PATTANAİK VS	// CUTTACK VIGILANCE /7 /2021 ()	AOR20220001586C202400025
106	D-CRLMC/22761/2024	STATE OF ODISHA(VIG) RANJIT JENA VS	SARBESWAR SAHOO VS	// GOBINDAPUR /83 /2014 ()	AOD20220004505C202400021
107	D-CRLMC/22764/2024	STATE OF ODISHA BADRI PRASAD MISHRA VS	BASUDEV PUJARI VS	// GOBINDAPUR /62 /2024 ()	
108	D-CRLMC/22766/2024	STATE OF ODISHA ALIBHA RANI SABAT @ SAHU VS	LAXMINARAYAN PATEL VS	// / /0 ()	
109	D-CRLMC/22769/2024	SANTOSH KUMAR SAHU NIRANJAN SAHU VS	SAMIR KUMAR MISHRA, SR. ADV. VS	// / /0 ()	
110	D-CRLMC/22775/2024	REEMA SAHU SACHIN SAHOO VS	JAYANTA KUMAR BAC VS	// BARGAON /262 /2023 ()	
111	D-CRLMC/22786/2024	STATE OF ODISHA RAKESH CHANDRA SAHU VS	JAGANNATH BHUYAN VS	// GOCHHAPADA /81 /2022 ()	
112	D-CRLMC/22800/2024	STATE OF ODISHA BIRANCHI NARAYAN DASH VS	SUBHRA NARAYAN GAYA VS	// / /0 ()	
113	D-CRLMC/22801/2024	KUTTAM KISHORE SARJANSINGH THOMAS SABHAPATI VS	MAHES DAS VS	// BAMUNIGAM /73 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/22818/2024	GOURANGA NAIK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	PURUNAKOTE /23 /2020 () //	
115	D-CRLMC/22820/2024	BHAGABAN DAS@BULU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /229 /2023 () //	
116	D-CRLMC/22836/2024	DEEPAK PADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /29 /2024 () //	
117	D-CRLMC/22860/2024	SUKUMAR SWARNAKAR VS STATE OF ODISHA	RAMESH AGARWAL VS	MAHILA PS,SEC-3,ROURKELA /29 /2023 () //	
118	D-CRLMC/22869/2024	KAMALA BISWAS VS STATE OF ODISHA	ABHILASH MISHRA VS	MOTU /73 /2021 () //	
119	D-CRLMC/22880/2024	ANIL KUMAR SAHOO@ ANIL SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	DELANGA /228 /2024 () //	
120	D-CRLMC/22901/2024	SAILENDU BISWAL VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	MAHILA P.S.(BBSR) /3 /2020 () //	
121	D-CRLMC/22903/2024	PURUSOTTAM NAIK@PURASTAM NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	DASPALLA /181 /2017 () //	
122	D-CRLMC/22906/2024	RAJESH KUMAR@RAJESH GAHLOT VS STATE OF ODISHA	J.P.PATRI VS	EOW,BHUBANESWAR /14 /2021 () //	
123	D-CRLMC/22910/2024	RASHMI RANJAN BARIK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	SALIPUR /433 /2023 () //	
124	D-CRLMC/22921/2024	ARJAB KUMAR JENA@ARJAB JENA VS UTSA PATTANAIK	BISWAJIT PASAYAT VS	/ /0 () //	
125	D-CRLMC/22925/2024	BASISTA KUMAR SAHU	ARUN KUMAR DAS 1	/ /0	

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		VS	VS	()	
126	D-CRLMP/22806/2024	MAHESWAR SAHU KANAKLATA SAHOO	AKSHAYA KUMAR PANDEY	AUL /13 /2018	
		VS	VS	()	
127	D-CRLMP/22843/2024	STATE OF ODISHA LIZA NAYAK	SUNILPRADHAN	//	
		VS	VS	//0	
128	D-CRLMP/22865/2024	SECY. OF HOME DEPT. MUKTA HARIJAN	ABHILASH MISHRA	BOIPARIGUDA /177 /2023	
		VS	VS	()	
129	D-CRLMP/22867/2024	STATE OF ODISHA KUNI DEHURY	GIRIJA SANKAR NAYAK	//	AOD20240000001C202400229
		VS	VS	()	
130	D-CRLMP/22870/2024	STATE OF ODISHA SANTANU KUMAR PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	//0	
131	D-CRLMP/22875/2024	STATE OF ODISHA SANTOSH KUMAR PRADHAN	JAYADEBA BEHERA	()	
		VS	VS	//	
132	D-CRLMP/22902/2024	STATE OF ODISHA PRASANTA KUMAR BARIK	SATYA PRAKASH SATAPATHY	//0	
		VS	VS	()	
133	D-CRLREV/22754/2024	LEETA NAYAK RATIKANTA SATAPATHY	SUSIL KUMAR PATNAIK	//	
		VS	VS	ANANDAPUR /50 /2022	
134	D-CRLREV/22856/2024	STATE OF ODISHA M.RAM MOHAN RAO	BISWAJIT MOHANTY	//	
		VS	VS	//0	
135	D-CRLREV/22874/2024	STATE OF ODISHA NINA @ SATYA NARAYAN PRADHAN	JYOTIRMAYA SAHOO	NIRAKARPUR /145 /2024	
		VS	VS	()	
136	D-CRLREV/22889/2024	STATE OF ODISHA CHANDAN KUMAR DAS	AJAYA KUMAR JENA	//	
		VS	VS	//0	
				()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/22912/2024	LALIT KUMAR PARIDA PREETI BAI VS JAGDISH CHANDRA JENA	NITYANANDA BEHURIA VS	// //0 ()	
138	D-CRLREV/22917/2024	ABHISEK NAG VS SANMAT TANDI	SAROJ KUMAR PADHY VS	// SAINTALA /374 /2023 ()	
139	D-ELPET/32817/2024	GURUBUX SINGH AHLUWALIA VS SANATAN MAHAKUD	SANKET KANUNGO VS	// // ()	
140	D-FAO/32801/2024	CHHANDARANI MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()	
141	D-OTAPL/32808/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESHWAR VS SATISH KUMAR SUBUDHI	ANSHU KANTI SATAPATHY,SR.S.C VS	// // ()	AOR20220001780C202400054
142	D-RPFAM/32698/2024	SANGRAM JENA VS SUCHITRA JENA	SAROJ KUMAR DASH VS	// // ()	
143	D-RSA/32660/2024	PRAFULLA KUMAR DAS VS SUSANTA KUMAR DAS	AJIT KUMAR PANDA VS	// // ()	
144	D-RSA/32721/2024	ASHOK SAHU @ ASHOK KUMAR SAHU VS BIJAYA KUMAR SAHU	DEBENDRA KUMAR SAHOO (1) VS	// // ()	
145	D-RVWPET/32655/2024	M/S.UNITED BREWERIES LTD. VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()	
146	D-RVWPET/32665/2024	BHUBANESWAR SITAL SASTHI COMMITTEE VS STATE OF ODISHA	SAMIR KUMAR MISHRA, SR.ADV. VS	// // ()	
147	D-RVWPET/32811/2024	SACHIDANANDA PATRA VS INDUMATI PATRA	SUBHENDU KAR VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-TRP(C)/32748/2024	SWAYAM SIDDHA SAHU VS BHOLANATH PANDEY	SANJIBANI MISHRA VS	// ()	
149	D-TRP(C)/32797/2024	GOURI SHANKAR MISHRA VS DIPTI PRIYADARSINI PANDA	SATYABRATA MOHANTY VS	// ()	
150	D-TRP(C)/32807/2024	SUSHREESMITA CHOUDHURY VS ALOK JYOTI PATTNAIK	SATYABRATA MOHANTY VS	// ()	
151	D-WA/32600/2024	STATE OF ODISHA VS PROMODINI PATTNAIK	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000172C202400014
152	D-WA/32602/2024	LAXMAN CHANDRA HOTA VS STATE OF ODISHA	KIRTAN DANG VS	// ()	
153	D-WA/32614/2024	STATE OF ODISHA VS NIRUPAMA PATI	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000172C202400015
154	D-WA/32616/2024	STATE OF ODISHA VS GANGADHAR SAHOO	SANGRAM JENA, A.G.A. VS	// ()	AOD20220001895C202400571
155	D-WA/32630/2024	STATE OF ODISHA VS SATYARANJAN PATI	SANGRAM JENA,A.G.A VS	// ()	AOR20220001513C202400649
156	D-WA/32640/2024	STATE OF ODISHA VS JUGAL KISHORE SAHOO	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000172C202400016
157	D-WA/32641/2024	STATE OF ODISHA VS BAIRAGI SATAPATHY	SANGRAM JENA,A.G.A VS	// ()	AOD20220001895C202400572
158	D-WA/32672/2024	STATE OF ODISHA VS AKSHAYA KUMAR SWAIN	BIPLAB MOHANTY,A.G.A VS	// ()	AOR20220001513C202400650
159	D-WA/32673/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	LOD20240000172C202400018

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/32674/2024	ALOK RANJAN PARIDA STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	AOR20220001513C202400651
		VS	VS	()	
161	D-WA/32679/2024	BINODINI NAIK STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	AOR20220001513C202400653
		VS	VS	()	
162	D-WA/32680/2024	SHANTI DUNG DUNG STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	AOR20220001513C202400652
		VS	VS	()	
163	D-WA/32681/2024	DURGA PRASAD PANDA STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	AOD20220001895C202400573
		VS	VS	()	
164	D-WA/32682/2024	ANGELUS DUNG DUNG STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000172C202400017
		VS	VS	()	
165	D-WA/32683/2024	KHIROD CHANDRA RANA STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000172C202400019
		VS	VS	()	
166	D-WA/32729/2024	PRAFULLA KUMAR SAMANTARAY STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	AOD20220001895C202400574
		VS	VS	()	
167	D-WA/32730/2024	JOSEPHIN KINDO STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	AOR20220001513C202400654
		VS	VS	()	
168	D-WA/32731/2024	BRUNDABAN ROUT STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000172C202400021
		VS	VS	()	
169	D-WA/32732/2024	RABINDRANATH PRADHAN GAHARA RUKSANA BIBI	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
170	D-WA/32734/2024	STATE OF ODISHA STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	AOD20220001895C202400575
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/32744/2024	DIBYARANJAN SAHOO STATE OF ODISHA VS ADIKANDA SAMAL	DEBASIS MOHAPATRA,A.S.C VS	// // ()	AOD20220001895C202400578
172	D-WA/32746/2024	STATE OF ODISHA VS PRAMOD KUMAR NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// // ()	AOR20220001513C202400655
173	D-WA/32749/2024	STATE OF ODISHA VS SANJUKTA MAHARANA	DEBASIS MOHAPATRA,A.S.C VS	// // ()	LOD20240000172C202400022
174	D-WA/32750/2024	STATE OF ODISHA VS NILAKANTHA BEHERA	BIPLAB MOHANTY,A.G.A VS	// // ()	AOR20220001513C202400656
175	D-WA/32753/2024	STATE OF ODISHA VS ABHIRAM BEHERA	DEBASIS MOHAPATRA,A.S.C VS	// // ()	AOD20220001895C202400576
176	D-WA/32810/2024	STATE OF ODISHA VS RAMESH CHANDRA JHANKAR	NIHAR KANTA PRAHARAJ,A.G.A VS	// // ()	AOR20220001513C202400657
177	D-WA/32813/2024	STATE OF ODISHA VS DASARATHI PATI	MALAYA KETAN BALABANTARAY,A.G.A VS	// // ()	LOD20240000172C202400024
178	D-WA/32814/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Mir Arfan Alli	GYANA RANJAN MAHAPATRA VS	// // ()	AOD20220001895C202400577
179	D-WA/32815/2024	Secretary Of School And Mass Education Dept VS Sudarsan Panigrahi	GOVT OF ODISHA VS	// // ()	LOD20240000172C202400023
180	D-WA/32816/2024	Principal Secretary Of Higher Education Dept VS Surendra Kumar Singh	GYANA RANJAN MAHAPATRA VS	// // ()	AOD20220001895C202400579
181	D-WP(C)/32598/2024	RABINDRA NATH MALLICK VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202400006

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/32599/2024 WP(C)/18143/2024	MANDAL SEA ESTA PVT LTD VS RESERVE BANK OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400008
183	D-WP(C)/32601/2024	BINAYA KUMAR NAIK VS SANJAY KUAMR NAIK	BHASKAR CHANDRA PANDA VS	// 0 //	
184	D-WP(C)/32604/2024 WP(C)/18094/2024	PHULA BARIK @ FULA BARIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
185	D-WP(C)/32606/2024	M/S . DAS AGENCIES VS ADDL. COMNR OF STATE TAX (APPEAL) TERRITORIAL RANGE , GANJAM	UMESH CHANDRA BEHURA VS	// 0 //	
186	D-WP(C)/32607/2024	M/S. DAS AGENCIES, GANJAM VS ADDL.COMMISSIONER OF STATE TAX, GANJAM	UMESH CHANDRA BEHURA VS	// 0 //	
187	D-WP(C)/32608/2024	BHABAGRAHI MAJHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
188	D-WP(C)/32609/2024	M/S. INDRAMANI NAHAK VS JOINT COMNR OF STATE TAX (APPEAL), GANJAM	UMESH CHANDRA BEHURA VS	// 0 //	
189	D-WP(C)/32610/2024	M/S. SAROJ KUMAR BEHURA, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX, APPELLATE TERRITORIAL RANGE, CUTTACK-II	UMESH CHANDRA BEHURA VS	// 0 //	
190	D-WP(C)/32611/2024	JAGNESWAR PRAHARAJ VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
191	D-WP(C)/32612/2024	MANASI MAHAPATRA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
192	D-WP(C)/32613/2024	SUBHAM PATEL VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
193	D-WP(C)/32615/2024	SARITANJALI NAYAK	RAMAKANTA SARANGI	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/32617/2024	SASWATI SOMYA SARANGI	RAMAKANTA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/32618/2024	M/S. BASUDEV CONSTRUCTION, JAGATSINGHPUR	SOMANATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR (REVENUE), ESIC, BBSR		//	
196	D-WP(C)/32619/2024	DAMAYANTI SATAPATHY	Jyotirmay Gupta	//	
		VS	VS	0	
		STATE OF ORISSA		//	
197	D-WP(C)/32620/2024	BINAYA KUMAR JENA	MANAS PATI	//	AOR20220001535C202400035
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/32621/2024	M/S BHAGYALAXMI ICE PLANT AND COLD STORAGE	RAMAKANTA KUMAR DALAI	//	AOD20240000306C202400009
	WP(C)/18142/2024	VS	VS	0	
		RESERVE BANK OF INDIA		//	
199	D-WP(C)/32622/2024	M/S. PARADIP POST STEVEDORES ASSOCIATION, JAGATSINGHPUR	SOMANATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR (REVENUE) ESIC, BBSR		//	
200	D-WP(C)/32623/2024	LOPAMUDRA MISHRA	Jyotirmay Gupta	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/32625/2024	BIBHUTI BHUSAN SAHOO	AMIT PRASAD BOSE	//	
	WP(C)/18096/2024	VS	VS	0	
		ODISHA GRAMYA BANK, DHENKANAL		//	
202	D-WP(C)/32626/2024	SANTOSH KUMAR PATRA	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/32627/2024	SASMITA SAMAL	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
204	D-WP(C)/32628/2024	MANGULU BEHERA	ASHOK KUMAR DAS	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/32629/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM// DILAR KHAN VS	SURESH KUMAR JENA VS	// 0	
206	D-WP(C)/32631/2024	THE COLLECTOR-CUM-LAND ACQUISITION OFFICER, SUNDERGARH KUSUM TETE VS	RABI NARAYAN MOHANTY VS	// 0	
207	D-WP(C)/32632/2024 WP(C)/18159/2024	STATE OF ODISHA KHIROD KUMAR SAHOO VS	PRAJIT KUMAR PRADHAN VS	// 0	
208	D-WP(C)/32633/2024	STATE OF ODISHA BANSIDHAR SAHU VS	BIRANCHI NARAYAN MAHAPATRA VS	// 0	AOR20220003569C202400033
209	D-WP(C)/32634/2024	STATE OF ODISHA BIMAL MOHARANA @ MAHARANA VS	BIRAJA PRASAD NANDA VS	// 0	
210	D-WP(C)/32635/2024	STATE OF ODISHA N.MANORANJAN CHOUDHURY VS	ANIRUDHA DAS VS	// 0	
211	D-WP(C)/32636/2024	STATE OF ODISHA NARAYAN PATEL VS	RABI NARAYAN MOHANTY VS	// 0	
212	D-WP(C)/32637/2024	STATE OF ODISHA SAROJ KANTA SAMAL VS	PRATIK DASH VS	// 0	
213	D-WP(C)/32638/2024	THE COLLECTOR, KENDRAPARA KALPANA DAS VS	KUNAL KUMAR SWAIN VS	// 0	
214	D-WP(C)/32639/2024	STATE OF ODISHA RAMESH BEHERA VS	ARUNA KUMAR NAYAK VS	// 0	
215	D-WP(C)/32643/2024	STATE OF ODISHA ASHOK KUMAR RAY VS	SABYASACHI MISHRA VS	// 0	
		REGIONAL TRANSPORT OFFICER, KORAPUT		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/32644/2024	MANISH KUMAR THACKER VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
217	D-WP(C)/32645/2024	HRUDANANDA SAHU VS STATE OF ODISHA	Sarita Panda VS	// 0 //	
218	D-WP(C)/32646/2024	DUSMANTA NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202400097
219	D-WP(C)/32647/2024	SUJIT KUMAR ROUT VS REGIONAL TRANSPORT OFFICER, KORAPUT	SABYASACHI MISHRA VS	// 0 //	
220	D-WP(C)/32648/2024	SACHINDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
221	D-WP(C)/32651/2024	KIRTAN HATIKHUJIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
222	D-WP(C)/32652/2024	SANATAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
223	D-WP(C)/32653/2024	PARME DHARUA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
224	D-WP(C)/32654/2024	RAGHURAM SAHU VS COLLECTOR GANJAM	PRASANTA KUMAR NANDA VS	// 0 //	
225	D-WP(C)/32656/2024	LAKSHMIDHAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
226	D-WP(C)/32657/2024	SOUMYA SAHOO VS AJIT SAMAL	HRUDANANDA MOHAPATRA VS	// 0 //	
227	D-WP(C)/32658/2024	MOHAN SEKHAR PRADHAN	BIDYADHAR MANSING	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/32659/2024	PRAHLAD CHANDRA SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
229	D-WP(C)/32661/2024	SAROJ PANDA	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/32662/2024	SK ABID ALIAS SK ABID ALLI	SHRI SATRUGHNA DASH A	//	AOR20220001212C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/32664/2024	ASHISH BARENYA PARIDA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/32666/2024	INDIAN MANAGEMENT AND TECHNICAL SOCIETY, BBSR	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/32668/2024	SANTOSH KUMAR RAY	JYOTIRANJAN KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/32670/2024	RAMESH CHANDRA PANDA	KAMALAKANTA MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/32671/2024	MANINI PANDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES , KHORDHA		//	
236	D-WP(C)/32676/2024	PARAMANANDA PANIGRAHY	PRINCE PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/32677/2024	ASHAMANI SAHU	ABINASH ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/32678/2024	LILARANI SWAIN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/32684/2024	STATE OF ODISHA PRADEEPTA KUMAR MOHANTY VS	BIREN SANKAR TRIPATHY VS	// // 0	
240	D-WP(C)/32685/2024	STATE OF ODISHA MANOJ KUMAR DASH VS	BIREN SANKAR TRIPATHY VS	// // 0	
241	D-WP(C)/32686/2024	STATE OF ODISHA ASWINI KUMAR SAMANTRAY VS	RAMA KRISHNA BISOI VS	// // 0	
242	D-WP(C)/32688/2024	STATE OF ODISHA SANJAY KUMAR BHOLA VS	BRAJA MOHAN SARANGI VS	// // 0	
243	D-WP(C)/32689/2024	RTO BHUBANESWAR -II , KHURDA LAXMIDHAR SAHOO VS	AMITAV TRIPATHY VS	// // 0	
244	D-WP(C)/32692/2024	STATE OF ODISHA PADMALOCHAN MOHALLIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
245	D-WP(C)/32693/2024	STATE OF ODISHA NARENDRA DAS VS	BRAJA MOHAN SARANGI VS	// // 0	
246	D-WP(C)/32694/2024	STATE OF ODISHA RANJAN KUMAR BEHERA VS	GYANA RANJAN SETHI VS	// // 0	
247	D-WP(C)/32695/2024	STATE OF ODISHA SASMITA BARIK VS	KRISHNA CHANDRA SAHU VS	// // 0	
248	D-WP(C)/32696/2024	STATE OF ODISHA RAJANI KISHORE NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/32697/2024	STATE OF ORISSA NITYANANDA BARAD VS	BRAJA MOHAN SARANGI VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/32699/2024	HARESH CHANDRA PANDEY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
251	D-WP(C)/32700/2024	MOHAMMED SAFIQUE VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/32701/2024	SANGRAM KESHARI BEHERA VS UNION OF INDIA	SAURAV TIBREWAL VS	// 0 //	
253	D-WP(C)/32702/2024	ORIENTAL INSURANCE COMPANY LTD , SAMBALPUR VS SANDHYARANI BEHERA	PARASANTA KUMAR MAHALI VS	// 0 //	
254	D-WP(C)/32703/2024	GOLEKHA CHANDRA LENKA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/32704/2024	MOHAMMAD ADIL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
256	D-WP(C)/32706/2024	SANTOSH KUMAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/32707/2024	ARADHYA SCHOOL OF NURSING, JAJPUR VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	// 0 //	
258	D-WP(C)/32708/2024	SARANGADHAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
259	D-WP(C)/32710/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
260	D-WP(C)/32712/2024	SAMPATI BISWAKESHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
261	D-WP(C)/32713/2024	SANGRAM KESHARI JENA	SUBASH CHANDRA PANI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32714/2024	ADIKANDA BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/32715/2024	KAILASH PATRA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32716/2024	PRASANNA KUMAR DASH	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32717/2024	MADHUSMITA MOHAPATRA	BHABANI SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/32719/2024	BHARAT MALLA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32720/2024	AJAYA KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/32722/2024	NIRMAL KUMAR PARIDA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32723/2024	MUKESH SAHUKAR	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32724/2024	PUSPANJALI BAG	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32725/2024	SABITA MALLICK	MALLICK BEBRAT SMURTIRANJAN	//	AOD20220004450C202400001
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32726/2024	NITYANANDA BAG	SURYAKANTA DWIBEDI	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/32728/2024	STATE OF ODISHA SUKUMAR DAS VS	SUSANTA KUMAR LENKA VS	// // 0	
274	D-WP(C)/32733/2024	STATE OF ODISHA PUSPANJALI DEVI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
275	D-WP(C)/32735/2024	STATE OF ORISSA SUDAM PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/32736/2024	STATE OF ORISSA BINOD BIHARI PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
277	D-WP(C)/32737/2024	STATE OF ORISSA SUDHIR CHANDRA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
278	D-WP(C)/32738/2024	STATE OF ORISSA M/S IL AND FS PARADIP REFINERY WATER LTD , CUTTACK VS	UTKESH CH BEHURA VS	// // 0	
279	D-WP(C)/32739/2024	THE JOINT COMMISSIONER OF STATE TAX (APPEAL) TERRITORIAL RANGE , CUTTACK M/S. SMRUTI RANJAN ROUT, CUTTACK VS	SANJAY KUMAR JETHI VS	// // 0	
280	D-WP(C)/32740/2024	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI ANTARJYAMI SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
281	D-WP(C)/32743/2024	STATE OF ORISSA JYOSTNA RANI SAHOO VS	SAILABALA JENA VS	// // 0	
282	D-WP(C)/32747/2024	STATE OF ODISHA CHITTARANJAN DAS VS	ANIRUDHA DAS VS	// // 0	
283	D-WP(C)/32752/2024	STATE OF ODISHA SAROJ KUMAR PANDA VS	RABINDRA KUMAR PATNAIK VS	// // 0	
		PRINCIPAL SECY TO GOVT, PANCHAYATRAJ DEPT., BBSR		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/32754/2024	SAROJ KUMAR SETH VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
285	D-WP(C)/32756/2024	BHARATI SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //	
286	D-WP(C)/32757/2024	HRUSHIKESHA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
287	D-WP(C)/32759/2024	GADADHAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
288	D-WP(C)/32760/2024	RATIKANTA DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
289	D-WP(C)/32761/2024	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
290	D-WP(C)/32762/2024	BRAHMANANDA ROUT VS THE DIRECTOR, RAMADEVI WOMEN'S UNIVERSITY, VIDYA VIHAR, BBSR	SAIBRATA RATH VS	// 0 //	
291	D-WP(C)/32763/2024	DHIRENDRA KUMAR MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
292	D-WP(C)/32764/2024	ALL ODISHA RICE MILLERS ASSOCIATION VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202400007
293	D-WP(C)/32765/2024	P.CHENDRAYA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //	
294	D-WP(C)/32767/2024	HAREKRUSHNA DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
295	D-WP(C)/32768/2024	SUBAS CH. BEHERA	AVIJIT PATNAIK	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/32769/2024	BIVAKAR LENKA	SAKTIDHARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/32770/2024	SANGITA MOHANTY	SAKTIDHARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32772/2024	SANJEEB KUMAR PATRA	SAKTIDHARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/32773/2024	NIRMALA BEHERA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/32774/2024	NABAKISHORE SAMAL	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32776/2024	PRAMOD MOHANTY	GANESH PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/32779/2024	PHILI PRADHAN @ BARIK	SASIM AJITAV PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/32781/2024	MANJULATA NAYAK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/32782/2024	SARAT ROUT	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32783/2024	KISHORE CHANDRA DIXIT	DILIP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/32784/2024	MANOJ KUMAR MOHARANA	SIDHARTH PRASAD DAS	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/32785/2024	STATE OF ODISHA K.LINGARAJ REDDY VS K.SANJU REDDY	SANJIB KUMAR BHANJADEO VS	// // 0	
308	D-WP(C)/32786/2024	MRUTYUNJAYA PERA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
309	D-WP(C)/32787/2024	M/S. PANDA MEDICAL STORE, BBMCH, BOLANGIR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
310	D-WP(C)/32788/2024	AKSHAYA KUMAR PAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
311	D-WP(C)/32789/2024	CHINMAY PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
312	D-WP(C)/32791/2024	MANOJ KUMAR SADUAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
313	D-WP(C)/32792/2024	GUNANIDHI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
314	D-WP(C)/32794/2024	M/S. G V V CONTRUCTION PVT.LTD., BBSR VS GENERAL MANAGER, ECR, BBSR	SIDHANT DWIBEDI VS	// 0 //	
315	D-WP(C)/32795/2024	CHAITANYA CHANDRA PARIDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
316	D-WP(C)/32796/2024	ACHYUTA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
317	D-WP(C)/32798/2024	RAGHUNATH SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/32799/2024	PURNA CHANDRA KHANDANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/32800/2024	M/S. RISHITA AGRO INDUSTRIES, BBSR VS PUNJAB NATIONAL BANK, BBSR	CHANDANA TRIPATHY VS PUNJAB NATIONAL BANK, BBSR	// 0 //	
320	D-WP(C)/32802/2024	RASMITA MALLIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS STATE OF ORISSA	// 0 //	
321	D-WP(C)/32803/2024	NIBEDITA NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS STATE OF ORISSA	// 0 //	
322	D-WP(C)/32804/2024	BHAGIRATHI JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/32805/2024	GENDRAM NAIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS STATE OF ORISSA	// 0 //	
324	D-WP(C)/32806/2024	JEGHAL MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/32809/2024	SANJIB KUMAR JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/32812/2024	JATIN KUMAR MISHRA VS MANAGING DIRECTOR, THE ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD, BBSR	BIBHUTI BHUSAN BEHERA VS MANAGING DIRECTOR, THE ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD, BBSR	// 0 //	
327	D-WPCRL/22768/2024	PUJARANI PRADHAN VS STATE OF ODISHA	RAMESH AGARWAL VS STATE OF ODISHA	//0 0 //	
328	D-WPCRL/22863/2024	SURENDRA KUMAR SWAIN ALIAS BUTURI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS STATE OF ODISHA	// 0 //	AOR20220001297C202400020
329	D-WPCRL/22907/2024	GOLAK PRASAD PANDA	RASHMI RANJAN MISHRA	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/22757/2024	STATE OF ODISHA RAKESH NAIK@CHIKU	DEBASIS PATNAIK	PARJANG /203 /2024	AOR20220000040C202400009
		VS	VS	()	
331	D-ABLAPL/22765/2024	STATE OF ODISHA NIRUTTAMA BARIHA	TARA PRASAD MOHAPATRA	PATNAGARH /227 /2023	
		VS	VS	()	
332	D-ABLAPL/22770/2024	STATE OF ODISHA LIPU SENAPATI @ SWAIN	ANUGRAHA NARAYAN SAMANTRAY	ABHAYACHANDPUR /177 /2022	
		VS	VS	()	
333	D-ABLAPL/22771/2024	STATE OF ODISHA USHARANI BARIK	PRAVAT KUMAR TADA	AINTHAPALI /148 /2024	
		VS	VS	()	
334	D-ABLAPL/22772/2024	STATE OF ODISHA USHARANI BARIK	MOHAMMAD AKRAM	AINTHAPALI /149 /2024	
		VS	VS	()	
335	D-ABLAPL/22777/2024	STATE OF ODISHA NIRUTTAMA BARIHA	TARA PRASAD MOHAPATRA	PATNAGARH /230 /2023	
		VS	VS	()	
336	D-ABLAPL/22778/2024	STATE OF ODISHA CHITTARANJAN @ INDA SENAPATI	SAROJ KUMAR PADHI	PIPLI /329 /2024	
		VS	VS	()	
337	D-ABLAPL/22782/2024	STATE OF ODISHA SURAJ MEHER	KULDEEP MOHANTY	BARGARH /443 /2024	
		VS	VS	()	
338	D-ABLAPL/22784/2024	STATE OF ODISHA KANHAIYYA LAL VERMA	DIPTIREKHA NANDA	TIHIDI /330 /2024	
		VS	VS	()	
339	D-ABLAPL/22785/2024	STATE OF ODISHA NARASINGHA KHEMUNDU @ NARASINHA KHEMUN	NIJEET MISHRA	BOIPARIGUDA /252 /2022	
		VS	VS	()	
340	D-ABLAPL/22787/2024	STATE OF ODISHA KISHORE KUMAR ROUT @ SIPU	RUDRA NARAYAN PARIJA	KHAIRA /220 /2021	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22792/2024	STATE OF ODISHA PADARBINDA MOHAPATRA VS	DEBIDUTTA MOHAPATRA VS	// / /0 ()	
342	D-ABLAPL/22793/2024	STATE OF ODISHA SESHADEV DASH @ SESHADIB DASH VS	BIBHUTI RANJAN MOHANTY VS	// MANAMUNDA /5 /2018 ()	
343	D-ABLAPL/22799/2024	STATE OF ODISHA RAJKISHORE MOHARANA VS	LAXMIDHAR MAHAPATRA VS	// KHARABEL NAGAR P.S. /220 /2024 ()	
344	D-ABLAPL/22803/2024	STATE OF ODISHA ALOK BEHERA @ HIMANSHU SEKHAR BEHERA VS	TARA PRASAD MOHAPATRA VS	// MURIBAHAL /201 /2024 ()	
345	D-ABLAPL/22805/2024	STATE OF ODISHA PRAKASH KUMAR PANDA VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /120 /2024 ()	
346	D-ABLAPL/22808/2024	STATE OF ODISHA CHHOTU@RUDRA NARAYAN BEHERA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /20 /2024 ()	AOR20220003422C202400048
347	D-ABLAPL/22810/2024	STATE OF ODISHA MAYANK DHAR VS	ABHISHEK DASH VS	// / /0 ()	
348	D-ABLAPL/22811/2024	CBI GANGA NAYAK VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /120 /2024 ()	
349	D-ABLAPL/22812/2024	STATE OF ODISHA SATYAJIT MOHANTY VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /259 /2024 ()	
350	D-ABLAPL/22813/2024	STATE OF ODISHA PABITRA BEHERA VS	SAROJ KUMAR PADHI VS	// / /0 ()	
351	D-ABLAPL/22815/2024	STATE OF ODISHA NASIR SAHA VS	BIJAY KUMAR BEHERA VS	// NIRAKARPUR /172 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22817/2024	SAMEER DASH VS STATE OF ODISHA	BIDYADHAR MANSING VS	KHANDAGIRI P.S. /475 /2024 () //	
353	D-ABLAPL/22821/2024	SOMRITA GHOSH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /119 /2024 () //	
354	D-ABLAPL/22822/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	RAMAKANTA PANDA VS	UDALA /248 /2024 () //	
355	D-ABLAPL/22823/2024	SAPA @ SAROJ MALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /224 /2019 () //	
356	D-ABLAPL/22824/2024	MOHAMMED JAINUL ABEDIN @ SK.BAU VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //	AOD20240000565C202400003
357	D-ABLAPL/22825/2024	SUSANTA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KOTINANDA /194 /2024 () //	
358	D-ABLAPL/22826/2024	SIRAJ SAHAJI @ MITU SAHAJI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //	AOD20240000565C202400002
359	D-ABLAPL/22827/2024	BIJUA MALIK @ BIJAY KUMAR MALIK VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	BALICHANDRAPUR /398 /2024 () //	
360	D-ABLAPL/22828/2024	ASHIRWAD DASS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 () //	AOR20220001558C202400112
361	D-ABLAPL/22829/2024	UTTAM PAIKARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALUGAON P.S. /227 /2024 () //	
362	D-ABLAPL/22831/2024	BHAKTA KHUTULA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /229 /2024 () //	
363	D-ABLAPL/22833/2024	BHARAT KHUTULA @ BANA KHUTULA	SATYABRATA PANDA	PADAMPUR /229 /2024	

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-ABLAPL/22834/2024	VS STATE OF ODISHA AJAY KUMAR ROUT	VS DILIP KUMAR RAY	() // MAHAKALPARA /153 /2024	
365	D-ABLAPL/22835/2024	VS STATE OF ODISHA CHANDALA PARICHHA	VS SATYABRATA PANDA	() // KANTAMAL /144 /2024	
366	D-ABLAPL/22837/2024	VS STATE OF ODISHA BIJAYA KU. MALIK	VS SAROJ KUMAR PADHI	() // PIPLI /291 /2024	
367	D-ABLAPL/22839/2024	VS STATE OF ODISHA SARBESWAR PRADHAN	VS JYOTIRMAYA SAHOO	() // BALUGAON P.S. /162 /2024	
368	D-ABLAPL/22840/2024	VS STATE OF ODISHA MAKAR DALEI	VS BIJAY JENA	() // SIMULIA /130 /2024	
369	D-ABLAPL/22841/2024	VS STATE OF ODISHA PRODYUMNA SAHU @ ANIL SAHU	VS SATYABRATA PANDA	() // BOLANGIR TOWN /273 /2023	
370	D-ABLAPL/22848/2024	VS STATE OF ODISHA SUMANTA KUMAR NAYAK	VS PRASANTA KUMAR BARIK	() // BHADRAK RURAL /463 /2024	
371	D-ABLAPL/22849/2024	VS STATE OF ODISHA KALYANI NAIK	VS JUGALA KISHORE PANDA	() // MANAMUNDA /234 /2024	
372	D-ABLAPL/22850/2024	VS STATE OF ODISHA SHANKARA SAHU	VS JUGALA KISHORE PANDA	() // BAUNISUNI /78 /2024	
373	D-ABLAPL/22851/2024	VS STATE OF ODISHA MAMA MALIK @ MAMINA MALIK	VS SATYA NARAYAN MISHRA 4	() // BASUDEVPUR /515 /2024	
374	D-ABLAPL/22852/2024	VS STATE OF ODISHA MANARANJAN SANDHA	VS JUGALA KISHORE PANDA	() // KANTAMAL /140 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22854/2024	STATE OF ODISHA SK.ARMAN VS	DEEPAK KU SAHOO VS	// KUDANAGARI /192 /2024 ()	
376	D-ABLAPL/22857/2024	STATE OF ODISHA GUDU @ ADITYA NAYAK VS	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /465 /2024 ()	
377	D-ABLAPL/22868/2024	STATE OF ODISHA KARIM KHAN VS	ARABINDA TRIPATHY VS	// BAIDESWAR /126 /2024 ()	
378	D-ABLAPL/22871/2024	STATE OF ODISHA JAKHIM KULDIP VS	T.N.MURTY VS	// SUNABEDA /153 /2023 ()	AOR20220002995C202400069
379	D-ABLAPL/22872/2024	STATE OF ODISHA MANOJ@MANORANJAN SWAIN VS	SUSANTA KUMAR BARAL VS	// NIALI /272 /2024 ()	AOR20220001297C202400019
380	D-ABLAPL/22876/2024	STATE OF ODISHA NARAHARI SWAIN VS	SUSANTA KUMAR BARAL VS	// NIALI /272 /2024 ()	AOR20220001297C202400021
381	D-ABLAPL/22878/2024	STATE OF ODISHA KESHAB SAHANI VS	SUSANTA KUMAR BARAL VS	// BHANJANAGAR /666 /2024 ()	AOR20220001297C202400018
382	D-ABLAPL/22881/2024	STATE OF ODISHA SAYAN @ BICHITRA MALIK @ BICHITA MALLICK @ BICHITA MALLICK VS	SUSANTA KUMAR BARAL VS	// PATTAMUNDAI RURAL PS /294 /2024 ()	
383	D-ABLAPL/22882/2024	STATE OF ODISHA BASUDEBA PARIDA @ BASU VS	DEBA KUMAR RATH VS	// CHANDAPUR /134 /2022 ()	
384	D-ABLAPL/22883/2024	STATE OF ODISHA SANGRAM KESHARI SAHOO VS	DEBIDUTTA MOHAPATRA VS	// / /0 ()	
385	D-ABLAPL/22891/2024	STATE OF ODISHA RAJENDRA SAHOO VS	PRABIR KUMAR RAY VS	// NIHALPRASAD /110 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/22895/2024	RAS BIHARI DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	BIRIDI PS /231 /2024 () //	
387	D-ABLAPL/22896/2024	SANGRAM KUMAR ROUTRAY VS STATE OF ODISHA	DINESH CHANDRA RAY VS	//0 () //	
388	D-ABLAPL/22898/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MATHILI /149 /2024 () //	AOR20220002759C202400006
389	D-ABLAPL/22899/2024	GATIKRUSHNA NAYAK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /295 /2022 () //	
390	D-ABLAPL/22900/2024	SISIR KUMAR PARIDA @ BABUL PARIDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /174 /2024 () //	
391	D-ABLAPL/22904/2024	PRAHALLAD NAYAK @ DHARMENDRA NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	DASPALLA /22 /2024 () //	
392	D-ABLAPL/22905/2024	PAHALLA NAYAK @ DHARMENDRA NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	DASPALLA /151 /2024 () //	
393	D-ABLAPL/22908/2024	ARJUNA SETHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /352 /2024 () //	
394	D-ABLAPL/22909/2024	SRIMANTA KALAS VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	BADAGODA P.S. /461 /2024 () //	
395	D-ABLAPL/22911/2024	KULU PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BAIDYANATHPUR /220 /2023 () //	
396	D-ABLAPL/22913/2024	PRASANTA KUMAR KHATUA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	GURUDIJHATIA /136 /2024 () //	
397	D-ABLAPL/22915/2024	DILLIP KUMAR PATTANAİK	JYOTIRMAYA SAHOO	NACHUNI /230 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/22916/2024	BIDUSH PRADHAN	ANNADA SANKAR JENA	KRUSHNA PRASAD /198 /2024	AOR20220000014C202400028
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/22922/2024	SABITA PATRA	BHAWANI SANKAR PANIGRAHI	BHOGRAI /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/22924/2024	ANIL @ S.K. REHAMAT ALLI	PRAKASH KUMAR SAMAL	INDUSTRIAL ESTATE PS /165 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/22931/2024	SANATAN KANDI @ SANESH KANDI	DILLIP KUMAR MOHANTY	NIALI /64 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/22933/2024	DIBESH NAIK @ DIBASH	BIBHUTI BHUSAN BEHERA	ANGUL SADAR PS /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/22934/2024	PRAVAKAR DAS	BYOMOKESH SAHOO	SORO /673 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-CONTC(CP)/294/2016	NITYANANDA DAS	M/S NIRAJA KANTA BEBARTA PATTANAIK	//	
	CONTC(CP)/294/2016	VS	VS	()	
		SECRETARY, WORKS DEPARTMENT, ODISHA		//	

# ORISSA HIGH COURT

**MISC CASES FILED on :30/07/2024**

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/32817/2024 ELPET/ /	GURUBUX SINGH AHLUWALIA MP	SANKET KANUNGO	9/2024
2	D-ELPET/32817/2024 ELPET/ /	GURUBUX SINGH AHLUWALIA MP	SANKET KANUNGO	10/2024
3	D-CRLMA/22926/2024 CRLMA/ /	ASHOK KUMAR BEHERA MP	ASHOK KUMAR SARANGI	43/2024
4	D-WPC(OAC)/150/2018 WPC(OAC)/150/2018	PREMRAJ PADHAN MP	M/S.MANOJA KUMAR KHUNTIA	63/2024
5	D-MSA/22791/2024 MSA/ /	SAILENDRA KUMAR MISHRA MP	HIMANSHU SEKHAR MISHRA	77/2024
6	D-OTAPL/32808/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE), MP	ADV. SANKAR KANTHAWARAPATHY, SR.S.C	85/2024
7	D-JCRLA/18057/2024 JCRLA/109/2024	BAURIA BISOYI @SABAR MP	ADV	126/2024
8	D-CRLMP/22902/2024 CRLMP/ /	PRASANTA KUMAR BARIK MP	SATYA PRAKASH SATAPATHY	175/2024
9	D-TRP(C)/32748/2024 TRP(C)/ /	SWAYAM SIDDHA SAHU MP	SANJIBANI MISHRA	212/2024
10	D-TRP(C)/32797/2024 TRP(C)/ /	GOURI SHANKAR MISHRA MP	SATYABRATA MOHANTY	213/2024
11	D-TRP(C)/32807/2024 TRP(C)/ /	SUSHREESMITA CHOUDHURY MP	SATYABRATA MOHANTY	214/2024
12	D-RVWPET/32655/2024 RVWPET/ /	M/S.UNITED BREWERIES LTD. MP	TANMAY MISHRA	252/2024
13	D-RVWPET/32665/2024 RVWPET/ /	BHUBANESWAR SITAL SASTHI COMMITTEE MP	ADV. KAJIBAN PRADHAN	253/2024
14	D-RVWPET/22743/2024 RVWPET/ /	NTPC LTD., DARLIPARLLI MP	ADITYA NARAYAN DAS	254/2024
15	D-RVWPET/133/2023 RVWPET/133/2023	M/S. TATA STEEL LIMITED, BBSR MP	KAJAL SAHOO	255/2024
16	D-RPFAM/31127/2024 RPFAM/ /	PRAFULLA KUMAR SWAIN MP	ASHWINI KUMAR DAS	332/2024
17	D-RPFAM/32698/2024 RPFAM/ /	SANGRAM JENA MP	SAROJ KUMAR DASH	333/2024
18	D-RPFAM/32698/2024 RPFAM/ /	SANGRAM JENA MP	SAROJ KUMAR DASH	334/2024
19	D-CONTC/5970/2023 CONTC/5970/2023	SARAT CHANDRA BEHERA MP	NIRANJAN PRASAD PATRA	387/2024
20	D-CONTC/32751/2024 CONTC/ /	KUNI DEI MP	ADV.	388/2024
21	D-FAO/32801/2024 FAO/ /	CHHANDARANI MOHAPATRA MP	SUKANTA KUMAR MISHRA	624/2024
22	D-CRLREV/22754/2024 CRLREV/ /	RATIKANTA SATAPATHY MP	SUSIL KUMAR PATTNAIK	634/2024
23	D-CRLREV/22416/2024 CRLREV/ /	ANITA MANJARI DASH MP	MANAS RANJAN SATPATHY	635/2024
24	D-CRLREV/22856/2024 CRLREV/ /	M.RAM MOHAN RAO MP	BISWAJIT MOHANTY	636/2024
25	D-CRLREV/22856/2024 CRLREV/ /	M.RAM MOHAN RAO MP	BISWAJIT MOHANTY	637/2024
26	D-CRLREV/22889/2024	CHANDAN KUMAR DAS	AJAYA KUMAR JENA	

	CRLREV/ /	MP		638/2024
27	D-CRLREV/11101/2024	KANHU CHARAN PARIDA		
	CRLREV/154/2024	MP		639/2024
28	D-CRLREV/22912/2024	PREETI BAI	NITYANANDA BEHURIA	
	CRLREV/ /	MP		640/2024
29	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		711/2024
30	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		712/2024
31	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		713/2024
32	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		714/2024
33	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		715/2024
34	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		716/2024
35	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		717/2024
36	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		718/2024
37	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		719/2024
38	D-SA/193/1997	PRASANTA	M/S.A.MUKHERJI, A.C.PANDA, SUBHALAXMI SWETALENA DAS,	
	SA/193/1997	MP		720/2024
39	D-SA/327/2000	BHOLANATH JENA	M/S.SRINIVAS MISHRA	
	SA/327/2000	MP		721/2024
40	D-RSA/26647/2024	ANANGA MANJARI	SOUMYA MISHRA	
	RSA/206/2024	MP		869/2024
41	D-CMP/32605/2024	BIJAYALAXMI DALAI@PARIDA	SARADA PRASANNA SARANGI	
	CMP/ /	MP		869/2024
42	D-RSA/367/2022	KAMALA KANTA PANDEY	JAGANNATH BHUYAN	
	RSA/367/2022	MP		870/2024
43	D-CMP/32471/2024	LOHITA KUMAR MANGARAJ	DEEPALI MAHAPATRA	
	CMP/ /	MP		870/2024
44	D-RSA/32660/2024	PRAFULLA KUMAR DAS	AJIT KUMAR PANDA	
	RSA/ /	MP		871/2024
45	D-CMP/32649/2024	KUMARI MAMATA DAS	AMIT PRASAD BOSE	
	CMP/ /	MP		871/2024
46	D-RSA/32660/2024	PRAFULLA KUMAR DAS	AJIT KUMAR PANDA	
	RSA/ /	MP		872/2024
47	D-CMP/32239/2024	ISWAR SAHOO	DEBADATTA MOHANTY	
	CMP/813/2024	MP		872/2024
48	D-RSA/496/2006	SITA KANHAR	M/S.S.P.MISRA	
	RSA/496/2006	MP		873/2024
49	D-CMP/32663/2024	CHINMAYA DAS	BHARAT KUMAR MISHRA	
	CMP/ /	MP		873/2024
50	D-CMP/32793/2024	SITANSU MOULI MOHANTY	PRINCE PATNAIK	
	CMP/ /	MP		874/2024
51	D-RSA/31463/2024	KHULANA MOHAPATRA	TAPAN KUMAR MOHANTY	
	RSA/ /	MP		874/2024
52	D-RSA/307/2023	SUBARNA KHARSEL	PRASANTA KUMAR SATPATHY	
	RSA/307/2023	MP		875/2024
53	D-BLAPL/12669/2023	FAKIRA KHARA		
	BLAPL/12669/2023	MP		940/2024
54	D-BLAPL/7293/2024	KARAYA PALASI	BASUDEV PUJARI	
	BLAPL/3123/2024	MP		941/2024
55	D-BLAPL/17925/2024	PRABIN BALIRAM LOKHANDE		
	BLAPL/6157/2024	MP		942/2024
56	D-BLAPL/9025/2024	JAYANTA KUMAR DAS	SANDHYA RANI DASH	
	BLAPL/3253/2024	MP		943/2024
57	D-BLAPL/16082/2024	PRADEEP LAKHUA	SOUMYA RANJAN DAS	
	BLAPL/5541/2024	MP		944/2024

58	D-BLAPL/19053/2024 BLAPL/6530/2024	KALIA BARMA MP		945/2024
59	D-BLAPL/10512/2024 BLAPL/3582/2024	WILLIAM SORENG MP	ARUN KUMAR MISHRA	946/2024
60	D-BLAPL/18520/2024 BLAPL/6396/2024	BIJU BEHERA MP		947/2024
61	D-ABLAPL/16437/2024 ABLAPL/5736/2024	ZAHID MP		1444/2024
62	D-ABLAPL/19708/2024 ABLAPL/7011/2024	SATYANARAYAN HOTTA @ SILU DAS MP		1445/2024
63	D-ABLAPL/17413/2024 ABLAPL/6210/2024	NIRANJAN ROUT MP		1446/2024
64	D-ABLAPL/17599/2024 ABLAPL/6145/2024	KESHABA KARMI MP		1447/2024
65	D-ABLAPL/17600/2024 ABLAPL/6151/2024	RISHIBA KARMI MP		1448/2024
66	D-ABLAPL/17498/2024 ABLAPL/6099/2024	NILU JENA MP	SAROJ KUMAR PADHI	1449/2024
67	D-ABLAPL/14711/2024 ABLAPL/5349/2024	RAJA NAYAK @ RAJA MP	SUBODH KUMAR MOHANTY	1450/2024
68	D-ABLAPL/19195/2024 ABLAPL/6803/2024	MAHESWAR PRADHAN MP		1451/2024
69	D-ABLAPL/20534/2024 ABLAPL/7349/2024	SK. NIJAM @ SK. NIZAMUDDIN MP		1452/2024
70	D-ABLAPL/10183/2022 ABLAPL/10183/2022	SUNIL KUMAR SAHOO MP	BISWAJIT NAYAK	1453/2024
71	D-ABLAPL/17988/2024 ABLAPL/6368/2024	DUSMANTA NAIK MP		1454/2024
72	D-ABLAPL/17758/2024 ABLAPL/6443/2024	SANTOSH KATA @ RAHUL KATA MP		1455/2024
73	D-ABLAPL/18548/2024 ABLAPL/6572/2024	BISWANATH BEHERA MP		1456/2024
74	D-ABLAPL/18543/2024 ABLAPL/6563/2024	BISWANATH BEHERA MP		1457/2024
75	D-ABLAPL/4270/2023 ABLAPL/4270/2023	MANAS KUMAR MAHAPATRA MP	MANAS KUMAR CHAND	1458/2024
76	D-MACA/30763/2024 MACA/ /	REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. MP	MANCHIKOTHU SURESH	1716/2024
77	D-MACA/29598/2024 MACA/ /	D.M,M/S. NATIONAL INSURANCE CO. LT. MP	PRAMOD KUMAR TRIPATHY	1717/2024
78	D-MACA/30876/2024 MACA/ /	THE OFFICER IN CHARGE, NEW INDIA ASSURANCE CO. LTD. MP	FRANCOIS COMPTON KAPADIA	1718/2024
79	D-MACA/28032/2024 MACA/ /	KOTAK MAHINDRA GENERAL INSURANCE CO. LTD. MP	MOULADI KHAN	1719/2024
80	D-MACA/29725/2024 MACA/ /	NEW INDIA ASSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	1720/2024
81	D-CRLA/22759/2024 CRLA/ /	PABANA NAIK MP	AMIT KUMAR NATH	1880/2024
82	D-CRLA/7058/2024 CRLA/260/2024	DHANAPATI MEHER MP	DEEPALI MAHAPATRA	1881/2024
83	D-CRLA/22780/2024 CRLA/ /	BABULI@DEBASISH BAIDYA MP	ARIJEET MISHRA	1882/2024
84	D-CRLA/22780/2024 CRLA/ /	BABULI@DEBASISH BAIDYA MP	ARIJEET MISHRA	1883/2024
85	D-CRLA/22790/2024 CRLA/ /	BAIKUNTHA MOHANTY MP	ASHWINI KUMAR DAS	1884/2024
86	D-CRLA/22790/2024 CRLA/ /	BAIKUNTHA MOHANTY MP	ASHWINI KUMAR DAS	1885/2024
87	D-CRLA/22790/2024 CRLA/ /	BAIKUNTHA MOHANTY MP	ASHWINI KUMAR DAS	1886/2024
88	D-CRLA/22794/2024 CRLA/ /	RABINDRANATH BARIK MP	ASHWINI KUMAR DAS	1887/2024
89	D-CRLA/22794/2024	RABINDRANATH BARIK	ASHWINI KUMAR DAS	

	CRLA/ /	MP		1888/2024
90	D-CRLA/22794/2024	RABINDRANATH BARIK	ASHWINI KUMAR DAS	
	CRLA/ /	MP		1889/2024
91	D-CRLA/622/2014	HAREKRUSHNA ROUT	M/S.SMRUTI R.MOHAPATRA, M/S MANOJ KUMAR MOHANTY, M. MOHANTY	
	CRLA/622/2014	MP		1890/2024
92	D-CRLA/22847/2024	DEBASIS BEHERA	SUJEET KUMAR	
	CRLA/ /	MP		1891/2024
93	D-CRLA/22847/2024	DEBASIS BEHERA	SUJEET KUMAR	
	CRLA/ /	MP		1892/2024
94	D-CRLA/22847/2024	DEBASIS BEHERA	SUJEET KUMAR	
	CRLA/ /	MP		1893/2024
95	D-CRLA/1017/2023	SUKRASEN DIGAL	AMULYA RATNA PANDA	
	CRLA/1017/2023	MP		1894/2024
96	D-CRLA/21767/2024	DILLIP KUMAR SAHOO	SUSANTA KUMAR MISHRA	
	CRLA/ /	MP		1895/2024
97	D-CRLA/732/2023	RABI SAHOO	SURYAKANTA DWIBEDI	
	CRLA/732/2023	MP		1896/2024
98	D-CRLA/513/2020	K.LACHHANNA	SUSHANTA KU. SAMANTARAY	
	CRLA/513/2020	MP		1897/2024
99	D-CRLMC/22769/2024	NIRANJAN SAHU	SAMIR KUMAR MISHRA, SR. ADV.	
	CRLMC/ /	MP		1990/2024
100	D-CRLMC/22800/2024	BIRANCHI NARAYAN DASH	SUBHRA NARAYAN GAYA	
	CRLMC/ /	MP		1991/2024
101	D-CRLMC/22818/2024	GOURANGA NAIK	AJIT KUMAR PANDA	
	CRLMC/ /	MP		1992/2024
102	D-CRLMC/22820/2024	BHAGABAN DAS@BULU	UNMESH CHANDRA JENA	
	CRLMC/ /	MP		1993/2024
103	D-CRLMC/5104/2023	M/S.HOTEL ARYAPRAVA PVT. LTD	PURNA CHANDRA BEHERA	
	CRLMC/5104/2023	MP		1994/2024
104	D-CRLMC/20151/2024	PRADEEP KUMAR DAS	DEEPAK KUMAR SAHOO	
	CRLMC/ /	MP		1995/2024
105	D-CRLMC/22860/2024	SUKUMAR SWARNAKAR	RAMESH AGARWAL	
	CRLMC/ /	MP		1996/2024
106	D-CRLMC/4907/2023	BIJU@PRADIPTA KUMAR PATRA	DEBASNAN DAS	
	CRLMC/4907/2023	MP		1997/2024
107	D-CRLMC/22901/2024	SAILENDU BISWAL	SATYA PRAKASH SATAPATHY	
	CRLMC/ /	MP		1998/2024
108	D-CRLMC/22906/2024	RAJESH KUMAR@RAJESH GAHLOT	J.P.PATRI	
	CRLMC/ /	MP		1999/2024
109	D-CRLMC/22910/2024	RASHMI RANJAN BARIK	LAXMINARAYAN RAYATSINGH	
	CRLMC/ /	MP		2000/2024
110	D-CRLMC/22921/2024	ARJAB KUMAR JENA@ARJAB JENA	BISWAJIT PASAYAT	
	CRLMC/ /	MP		2001/2024
111	D-CRLMC/22925/2024	BASISTA KUMAR SAHU	ARUN KUMAR DAS 1	
	CRLMC/ /	MP		2002/2024
112	D-WA/32602/2024	LAXMAN CHANDRA HOTA	KIRTAN DANG	
	WA/ /	MP		5704/2024
113	D-WA/32600/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5705/2024
114	D-WA/32600/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5706/2024
115	D-WA/32600/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5707/2024
116	D-WA/32630/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5708/2024
117	D-WA/32630/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5709/2024
118	D-WA/32630/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5710/2024
119	D-WA/32614/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5711/2024
120	D-WA/32614/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5712/2024

121	D-WA/32614/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5713/2024
122	D-WA/32641/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5714/2024
123	D-WA/32641/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5715/2024
124	D-WA/32641/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5716/2024
125	D-WA/32616/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5717/2024
126	D-WA/32616/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5718/2024
127	D-WA/32616/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5719/2024
128	D-WA/32672/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5720/2024
129	D-WA/32672/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5721/2024
130	D-WA/32672/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5722/2024
131	D-WA/32673/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5723/2024
132	D-WA/32673/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5724/2024
133	D-WA/32640/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5725/2024
134	D-WA/32640/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5726/2024
135	D-WA/32640/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5727/2024
136	D-WA/32674/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5728/2024
137	D-WA/32674/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5729/2024
138	D-WA/32674/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5730/2024
139	D-WA/32679/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5731/2024
140	D-WA/32679/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5732/2024
141	D-WA/32679/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5733/2024
142	D-WA/32681/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5734/2024
143	D-WA/32681/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5735/2024
144	D-WA/32681/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5736/2024
145	D-WA/32680/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5737/2024
146	D-WA/32680/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5738/2024
147	D-WA/32680/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5739/2024
148	D-WA/32732/2024 WA/ /	GAHARA RUKSANA BIBI MP	PRASANTA KUMAR PANDA	5740/2024
149	D-WA/32732/2024 WA/ /	GAHARA RUKSANA BIBI MP	PRASANTA KUMAR PANDA	5741/2024
150	D-WA/32682/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5742/2024
151	D-WA/32682/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5743/2024
152	D-WA/32683/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	

	WA/ /	MP		5744/2024
153	D-WA/32744/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5745/2024
154	D-WA/32744/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5746/2024
155	D-WA/32683/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5747/2024
156	D-WA/32744/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5748/2024
157	D-WA/32683/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5749/2024
158	D-WA/32746/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5750/2024
159	D-WA/32746/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5751/2024
160	D-WA/32746/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5752/2024
161	D-WA/32749/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5753/2024
162	D-WA/32749/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5754/2024
163	D-WA/32749/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5755/2024
164	D-WA/32729/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5756/2024
165	D-WA/32750/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		5757/2024
166	D-WA/32750/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		5758/2024
167	D-WA/32750/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		5759/2024
168	D-WA/32729/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5760/2024
169	D-WA/32729/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5761/2024
170	D-WA/32753/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5762/2024
171	D-WA/32753/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5763/2024
172	D-WA/32753/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		5764/2024
173	D-WA/32730/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5765/2024
174	D-WA/32810/2024	STATE OF ODISHA	NIHAR KANTA PRAHARAJ,A.G.A	
	WA/ /	MP		5766/2024
175	D-WA/32730/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5767/2024
176	D-WA/32810/2024	STATE OF ODISHA	NIHAR KANTA PRAHARAJ,A.G.A	
	WA/ /	MP		5768/2024
177	D-WA/32810/2024	STATE OF ODISHA	NIHAR KANTA PRAHARAJ,A.G.A	
	WA/ /	MP		5769/2024
178	D-WA/32730/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5770/2024
179	D-WA/32813/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	
	WA/ /	MP		5771/2024
180	D-WA/32813/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	
	WA/ /	MP		5772/2024
181	D-WA/32813/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	
	WA/ /	MP		5773/2024
182	D-WA/32731/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5774/2024
183	D-WA/32731/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		5775/2024

184	D-WA/32731/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5776/2024
185	D-WA/32734/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5777/2024
186	D-WA/32734/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5778/2024
187	D-WA/32734/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	5779/2024
188	D-WP(C)/32601/2024 WP(C)/ /	BINAYA KUMAR NAIK MP	BHASKAR CHANDRA PANDA	9898/2024
189	D-WP(C)/32601/2024 WP(C)/ /	BINAYA KUMAR NAIK MP	BHASKAR CHANDRA PANDA	9899/2024
190	D-WP(C)/32599/2024 WP(C)/18143/2024	MANDAL SEA ESTA PVT LTD MP	SUKANTA KUMAR DALAI	9900/2024
191	D-WP(C)/26577/2024 WP(C)/15449/2024	KAMALINI SAHOO MP	MAHESWAR MOHANTY	9901/2024
192	D-WP(C)/36053/2023 WP(C)/36053/2023	MOTI DEI MP	RABINARAYAN NAYAK	9902/2024
193	D-WP(C)/32604/2024 WP(C)/18094/2024	PHULA BARIK @ FULA BARIK MP	PRASANNA KUMAR MISHRA	9903/2024
194	D-WP(C)/32606/2024 WP(C)/ /	M/S . DAS AGENCIES MP	UMESH CHANDRA BEHURA	9904/2024
195	D-WP(C)/32607/2024 WP(C)/ /	M/S. DAS AGENCIES, GANJAM MP	UMESH CHANDRA BEHURA	9905/2024
196	D-WP(C)/32611/2024 WP(C)/ /	JAGNESWAR PRAHARAJ MP	RAMAKANTA SARANGI	9906/2024
197	D-WP(C)/32610/2024 WP(C)/ /	M/S. SAROJ KUMAR BEHURA, JAGATSINGHPUR MP	UMESH CHANDRA BEHURA	9907/2024
198	D-WP(C)/32609/2024 WP(C)/ /	M/S. INDRAMANI NAHAK MP	UMESH CHANDRA BEHURA	9908/2024
199	D-WP(C)/32613/2024 WP(C)/ /	SUBHAM PATEL MP	RAMAKANTA SARANGI	9909/2024
200	D-WP(C)/32612/2024 WP(C)/ /	MANASI MAHAPATRA MP	RAMAKANTA SARANGI	9910/2024
201	D-WP(C)/32615/2024 WP(C)/ /	SARITANJALI NAYAK MP	RAMAKANTA SARANGI	9911/2024
202	D-WP(C)/32617/2024 WP(C)/ /	SASWATI SOMYA SARANGI MP	RAMAKANTA SARANGI	9912/2024
203	D-WP(C)/32618/2024 WP(C)/ /	M/S. BASUDEV CONSTRUCTION, JAGATSINGHPUR MP	SOMNATH MISHRA	9913/2024
204	D-WP(C)/24293/2024 WP(C)/13931/2024	KT SCHOOL OF PHARMACY, KHURDHA MP	OM SWARUP	9914/2024
205	D-WP(C)/32622/2024 WP(C)/ /	M/S. PARADIP POST STEVEDORES ASSOCIATION, JAGATSINGHPUR MP	SOMNATH MISHRA	9915/2024
206	D-WP(C)/32621/2024 WP(C)/18142/2024	M/S BHAGYALAXMI ICE PLANT AND COOL STORAGE MP	SUKANTA KUMAR DALAI	9916/2024
207	D-WP(C)/32632/2024 WP(C)/18159/2024	KHIROD KUMAR SAHOO MP	PRAJIT KUMAR PRADHAN	9917/2024
208	D-WP(C)/32636/2024 WP(C)/ /	NARAYAN PATEL MP	RABI NARAYAN MOHANTY	9918/2024
209	D-WP(C)/32635/2024 WP(C)/ /	N.MANORANJAN CHOUDHURY MP	ANIRUDHA DAS	9919/2024
210	D-WP(C)/26985/2024 WP(C)/15521/2024	SUDHANSHUBALA NANDA MP		9920/2024
211	D-WP(C)/32637/2024 WP(C)/ /	SAROJ KANTA SAMAL MP	PRATIK DASH	9921/2024
212	D-WP(C)/32638/2024 WP(C)/ /	KALPANA DAS MP	KUNAL KUMAR SWAIN	9922/2024
213	D-WP(C)/32639/2024 WP(C)/ /	RAMESH BEHERA MP	ARUNA KUMAR NAYAK	9923/2024
214	D-WP(C)/32654/2024 WP(C)/ /	RAGHURAM SAHU MP	PRASANTA KUMAR NANDA	9924/2024
215	D-WP(C)/32278/2024	DEBANANDA PATNAIK	NEELAKANTHA PANDA	

	WP(C)/ /	MP		9925/2024
216	D-WP(C)/32656/2024	LAKSHMIDHAR NAYAK	PABITRA KUMAR NAYAK	
	WP(C)/ /	MP		9926/2024
217	D-WP(C)/32657/2024	SOUMYA SAHOO	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		9927/2024
218	D-WP(C)/32659/2024	PRAHLAD CHANDRA SAHOO	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		9928/2024
219	D-WP(C)/32666/2024	INDIAN MANAGEMENT AND TECHNICAL SOCIETY, BHARDRA PUSPALAKA		
	WP(C)/ /	MP		9929/2024
220	D-WP(C)/32676/2024	PARAMANANDA PANIGRAHY	PRINCE PATNAIK	
	WP(C)/ /	MP		9930/2024
221	D-WP(C)/32677/2024	ASHAMANI SAHU	ABINASH ROURAY	
	WP(C)/ /	MP		9931/2024
222	D-WP(C)/32678/2024	LILARANI SWAIN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		9932/2024
223	D-WP(C)/32685/2024	MANOJ KUMAR DASH	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		9933/2024
224	D-WP(C)/32689/2024	LAXMIDHAR SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		9934/2024
225	D-WP(C)/32702/2024	ORIENTAL INSURANCE COMPANY LTD , SRMBANPUR	KUMAR MAHALI	
	WP(C)/ /	MP		9935/2024
226	D-WP(C)/21780/2018	SANJUKTA DALAI	M/S SUDHANSHU SEKHAR PRATAP	
	WP(C)/21780/2018	MP		9936/2024
227	D-WP(C)/32710/2024	MANOJ KUMAR SAHU	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		9937/2024
228	D-WP(C)/32715/2024	KAILASH PATRA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		9938/2024
229	D-WP(C)/32717/2024	MADHUSMITA MOHAPATRA	BHABANI SAMAL	
	WP(C)/ /	MP		9939/2024
230	D-WP(C)/32723/2024	MUKESH SAHUKAR	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		9940/2024
231	D-WP(C)/15339/2018	NANDAKISHORE YADAV	M/S.S.DAS	
	WP(C)/15339/2018	MP		9941/2024
232	D-WP(C)/32728/2024	SUKUMAR DAS	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		9942/2024
233	D-WP(C)/32739/2024	M/S. SMRUTI RANJAN ROUT, CUTTACK	SANJAY KUMAR JETHI	
	WP(C)/ /	MP		9943/2024
234	D-WP(C)/32738/2024	M/S IL AND FS PARADIP REFINERY WATER TREATMENT PLANT	MESH CHHAIKURRA	
	WP(C)/ /	MP		9944/2024
235	D-WP(C)/10391/2024	BASANTA DIGI	SUBASH MANSINGH, PATITAPABABAN PANDA	
	WP(C)/6497/2024	MP		9945/2024
236	D-WP(C)/32747/2024	CHITTARANJAN DAS	ANIRUDHA DAS	
	WP(C)/ /	MP		9946/2024
237	D-WP(C)/32752/2024	SAROJ KUMAR PANDA	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		9947/2024
238	D-WP(C)/32754/2024	SAROJ KUMAR SETH	AMIYA KUMAR MOHANTY	
	WP(C)/ /	MP		9948/2024
239	D-WP(C)/32760/2024	RATIKANTA DAS	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		9949/2024
240	D-WP(C)/23033/2023	SUSIL KUMAR BARAL	DEEPAK KUMAR MOHAPATRA	
	WP(C)/23033/2023	MP		9950/2024
241	D-WP(C)/32762/2024	BRAHMANANDA ROUT	SAIBRATA RATH	
	WP(C)/ /	MP		9951/2024
242	D-WP(C)/32763/2024	DHIRENDRA KUMAR MOHANTY	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		9952/2024
243	D-WP(C)/32767/2024	HAREKRUSHNA DASH	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		9953/2024
244	D-WP(C)/21851/2023	JAI DURGA TRANSPORT, KHORDHA	SUKANTA KUMAR DALAI	
	WP(C)/21851/2023	MP		9954/2024
245	D-WP(C)/32773/2024	NIRMALA BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9955/2024
246	D-WP(C)/2375/2024	SASMITA PANIGRAHY	BISWABIHARI MOHANTY	
	WP(C)/974/2024	MP		9956/2024

247	D-WP(C)/6842/2021 WP(C)/6842/2021	M/S NU VISTA LIMITED, MP	CHITTA RANJAN DAS	9957/2024
248	D-WP(C)/32782/2024 WP(C)/ /	SARAT ROUT MP	ASHOK KUMAR SARANGI	9958/2024
249	D-WP(C)/32783/2024 WP(C)/ /	KISHORE CHANDRA DIXIT MP	DILIP KUMAR PATNAIK	9959/2024
250	D-WP(C)/32787/2024 WP(C)/ /	M/S. PANDA MEDICAL STORE, BBMC, BOLANGIR MP	CHITTA RANJAN MOHANTY	9960/2024
251	D-WP(C)/31598/2024 WP(C)/18105/2024	SNIGDHA PATTANAİK MP	SUBHADUTTA ROUSTRAY	9961/2024
252	D-WP(C)/31781/2020 WP(C)/31781/2020	STATE OF ODISHA MP		9962/2024
253	D-WP(C)/32796/2024 WP(C)/ /	ACHYUTA SAHU MP	LAXMIKANTA MOHANTY	9963/2024
254	D-WP(C)/32800/2024 WP(C)/ /	M/S. RISHITA AGRO INDUSTRIES, BBSR MP	CHANDANA TRIPATHY	9964/2024
255	D-WP(C)/32785/2024 WP(C)/ /	K.LINGARAJ REDDY MP	SANJIB KUMAR BHANJADEO	9965/2024
256	D-WP(C)/6610/2006 WP(C)/6610/2006	KRUSHNA PR.SAHOO MP	ASC	9966/2024